

IN THE HIGH COURT OF JUDICATURE AT PATNA
Letters Patent Appeal No.108 of 2025
In
Civil Writ Jurisdiction Case No.10240 of 2014

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The State of Bihar & Ors. Appellant/s
Versus
Dr. Ram Uday Sharma & Ors. Respondent/s
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Appearance :
For the Appellant/s : Mr. Prem Ranjan Raj, A.C. to S.C.-7
For the Respondent/s : Mr. Satyam Kumar
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CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE HARISH KUMAR
ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

4 20-04-2026 Learned counsel for the State is present.

2. Notices were issued upon respondent nos. 1, 5 and 6 under both modes, as per the order of this Court. However, the Stamp Reporter has indicated that counsel has already entered appearance on behalf of respondent no. 1.

3. So far as respondent nos. 5 and 6 are concerned, neither the A/D nor the undelivered registered cover service reports with respect to the said respondents have been received.

4. Accordingly, list this matter on 11.05.2026, awaiting service report in respect of the aforesaid two respondents.

(Sangam Kumar Sahoo, CJ)

(Harish Kumar, J)

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